THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/333/2013/2684 Dated, Shillong 8th September, 2014

Hon'ble the Chief Justice (Acting), High Court of Meghalaya as per Rule 7 (B) (5) of the High Court of Meghalaya Rules 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Judicial Service as under:-

Sl. No.	NAME	DESIGNATION	PRESENT PLACE OF POSTING	NOW TRANSFERRED TO
1	Shri. Balaram Joshi	Chief Judicial	East Khasi Hills	West Khasi Hills
		Magistrate,	District, Shillong	District, Nongstoiň, As
		Shillong		Chief Judicial
				Magistrate
2	Smti. Kerpa M.	Chief Judicial	West Khasi Hills	East Khasi Hills District,
	Lyngdoh Nongbri	Magistrate,	District, Nongstoiň	Shillong, As Chief
		Nongstoiň		Judicial Magistrate
3	Smti. Ranee M.	Judicial	West Khasi Hills	East Khasi Hills District,
	Kharsyntiew	Magistrate First	District, Nongstoiň	Shillong, As Judicial
		Class, Nongstoiň		Magistrate

The above Officers are to hand over charge and joined their respective Office on or before 22nd September, 2014

By Order,

REGISTRAR GENERAL